

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 78 of 2013**

**Dated : 10<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Power Generating Company Ltd. .... Appellant(s)**  
**Versus**  
**Madhya Pradesh Electricity Regulatory**  
**Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**  
**Counsel for the Respondent(s): Mr. C.K. Rao for R.1**

**ORDER**

It is submitted that all the Respondents have been served and the affidavit of service has been filed.

Mr. C.K. Rai, the learned counsel for the Commission seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 30.05.2013 after serving copy on the other side.

Post the matter on **04.07.2013.**

**(Rakesh Nath)**  
**Technical Member**

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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**